

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM & ORS.

Respondent(s)

(IA No.5919/2018-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.
and IA No.5888/2018-APPLICATION FOR SUBSTITUTION)

Date : 09-04-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]For Petitioner(s) Mr. Amar Deep Sharma, Adv.
Ms. Aarti Upadhyay, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AORFor Respondent(s)
Mr. Naresh Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

Delay in filing substitution application is condoned.

Application for substitution to bring on record LR's of
deceased respondent Nos. 7 and 8 is allowed.

Cause title be amended accordingly.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT(RENUKA SADANA)
ASST.REGISTRAR